

CENTRAL ADMINISTRATIVE TRIBUNAL

CALCUTTA BENCH

No. MA 197 of 2004
(OA 503 of 1996)

Date of order : 15.4.2004

Present : Hon'ble Mr.N.Prusty, Judicial Member

Hon'ble Mr.N.D.Dayal, Administrative Member

PARAMANANDA MONDAL & ORS.

VS

UNION OF INDIA & ORS.

For the applicants : Mr.B.D.Gupta, counsel

For the respondents: Mr.P.K.Arora, counsel

O R D E R ..

N.Prusty, J.M.

Heard Mr.B.D.Gupta, 1d.counsel appearing for the applicants and Mr.P.K.Arora, 1d. counsel appearing for the respondents.

2. This MA has been filed for preponement of date of hearing of the OA. The OA has already been fixed for hearing on 9.6.2004.

3. In view of the above since there is no urgency in the matter, the OA be listed for hearing on the date already fixed.

4. The MA is accordingly disposed of. NO COSTS.

MEMBER (A)

MEMBER (J)

in